

assessing the magnitude of poverty in the country"; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF PLANNING AND LABOUR (SHRI NARAYAN DATT TIWARI): (a) Yes, Sir

(b) The Central Statistical Organisation (CSO) has recently studied the conceptual and methodological problems encountered in the measurement of poverty in a technical paper presented in a seminar on the subject. The concept of poverty followed by the Government so far for measuring people below the poverty line has been in terms of percentage of households with calorie intake below certain prescribed minimum level. The estimates of proportion of people below the poverty line available so far have been based on this concept. In the CSO paper adoption of this simplified concept of poverty has been considered not fully adequate. Some further refinements have been suggested in the paper to give a more realistic picture of incidence of poverty. It has, for example, been suggested that (i) daily calorie intake of households needs to be disaggregated to the extent possible according to clearly defined socio-economic and occupational groups as well as geographical areas; (ii) minimum clothing and other consumer requirements need to be taken into consideration and (iii) more detailed analysis has to be undertaken of the distribution of social services like education, health, water supply made available by the Government either free or at subsidised rate. Thus the conclusions drawn in the news item are not correct.

दामोदर जीवराज ट्रस्ट, बम्बई के कर्मचारियों की कर्मचारी भविष्य निधि तथा कर्मचारी राज्य बीमा योजना की राशि जमा न कराया जाना

9160. श्री राम सिंह शाक्य : क्या भ्रम मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या मैसर्स दामोदर जीवराज, हेमराज-जीवराज ट्रस्ट मामदेवी, बम्बई ने पिछले तीन वर्षों से कर्मचारी भविष्य निधि और राज्य बीमा योजना तथा ग्रेच्युटी की राशि जमा नहीं कराई है; और

(ख) यदि हां, तो यह राशि बसूल करने के लिए सरकार क्या कार्यवाही कर रही है?

भ्रम मंत्रालय में राज्य मंत्री (श्रीमती राम दुलारी सिन्हा) : (क) भविष्य निधि प्राधिकारियों के अनुसार इस नाम के किसी प्रतिष्ठान का दिए गए पते पर पता नहीं लगाया जा सका। महानिदेशक कर्मचारी राज्य बीमा निगम के अनुसार ऐसा कोई प्रतिष्ठान कर्मचारी राज्य बीमा अधिनियम के अधीन नहीं आता है। क्षेत्रीय श्रमायुक्त (केन्द्रीय) के अनुसार, इस न्याय के बारे में कोई सूचना सार्वजनिक न्यास रजिस्ट्रेशन कार्यालय बम्बई के पास उपलब्ध नहीं है।

(ख) प्रश्न नहीं उठता।

Differential Treatment in Employment of War Widows

9161. SHRI R. K. MHALGI: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that there is a system of granting differential treatment in the matter of employment, priority jobs, etc. in respect of "War Widows" and widows of air force personnel who die during peace time while on active flying duty;

(b) if so, the reasons therefor;

(c) whether it is a fact that widows falling under the above category are not entitled to priority treatment for allotment of dealership of LPG agen-

cies by the Ministry of Petroleum, while "War Widows" are given such priority facilities; and

(d) if so, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) and (b). No, Sir. Upto two dependents of Defence Services personnel killed or severally disabled, whether during war or peace-time, have been given Priority-II for the purposes of employment in Groups 'C' and 'D' posts under the Central Government.

(c) 15 per cent of all dealerships/agencies of Oil Companies has been reserved by the Department of Petroleum for Defence personnel disabled in war, war widows and other physically handicapped persons, including blind persons. Widows of Armed Forces personnel, including those of Air Force personnel, who die in peace-time in discharge of their duties, have not been included in this category.

(d) The reasons are being ascertained from the Department of Petroleum.

Seminar on Ocean futures held at Goa

9162. SHRI HARINATH MISRA: Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether it is a fact that a seminar on 'Ocean Futures' had recently been held at Goa and some leading scientists participated in it;

(b) if so, the names of the leading scientists and the important recommendations made by them;

(c) the steps which Government have taken or propose to take to implement these recommendations; and

(d) if not, the justification thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF SCIENCE AND TECHNOLOGY AND ELECTRONICS AND ENVIRONMENT (SHRI C. P. N. SINGH): (a) Yes, Sir. A Workshop on Ocean Futures was held at Goa in March, 1981.

(b) A statement giving the important recommendations of the Workshop and list of scientists who participated in the Workshop is attached.

(c) and (d). Government are conscious of the importance of oceanographic research and development and plans are being implemented for strengthening the infrastructural facilities. In the implementation of Government's plans, the recommendations of the Workshop are being given due consideration.

Statement

The important recommendations made at the Workshop pertain to:—

1. Extending the limits of territorial waters.
2. Protection of Economic Zone.
3. Development of technology for desalination, harnessing ocean energy, mining of polymetallic nodules, forecasting of natural marine phenomena and combating oil pollution.
4. Increasing R&D in ocean science for development of marine resources, protection of coastal zone and meeting Defence needs.
5. Ratification of Intergovernmental Consultative Organisation's 1974 Convention relating to Oil Pollution.
6. Creation of infrastructure for oceanographic research.
7. Development of required instrumentation.
8. Manpower development.
9. Strengthening of Data Management base.
10. Formation of central teaching institute in ocean science and technology.
11. Effective technology transfer.
12. Formulation of policy in marine affairs.